GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF HIGHER EDUCATION

RAJYA SABHA UNSTARRED QUESTION NO. 1447 ANSWERED ON 02.08.2023

Assessment of quality of education in the country

1447. Shri Sanjay Raut:

Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that goal of developed India could be achieved only when all citizens contribute for development but the quality of education specially at State level is very poor;

(b) if so, whether Government has made assessment of quality of education of States;

(c) whether Government has any plans to collaborate with State Governments to improve quality of education in the country; and

(d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION (DR. SUBHAS SARKAR)

(a): The purpose of the education system is to develop good human beings capable of rational thought and action, possessing compassion and empathy, courage and resilience, scientific temper and creative imagination, with sound ethical moorings and values. It aims at producing engaged, productive, and contributing citizens for building an equitable, inclusive, and plural society as envisaged by our Constitution. Hence, National Education Policy 2020 recognises that every individual plays a role in developing the nation.

(b): Improving the quality of education across all levels from primary to university level is a continuous and ongoing process. National Education Policy, 2020 focuses on improving the quality of education through various measures such as introduction of new pedagogical and curricular structure, Early Childhood Care and Education, Foundational Literacy and Numeracy and Transforming Assessment for Student Development, Experiential and Competency based Learning, etc. Major schemes/projects/programmes have been aligned with NEP 2020. Besides, Ministry is implementing various schemes/programmes such as Samagra Shiksha, PM-POSHAN Scheme, Rashtriya Uchchatar Shiksha Abhiyan (RUSA), now PM-USHA, Study Webs of Active-Learning for Young Aspiring Minds (SWAYAM) etc. to raise the standard of education in the country.

(c) and (d): Education being in the concurrent list of Constitution, Centre and States are equally responsible for providing quality education to all. Accordingly, NEP 2020 provides for careful planning, joint monitoring and collaborative implementation between the Centre and States / UTs for execution of this policy. To collaborate with States/UTs in implementation of NEP 2020, Ministry of Education has also been organizing workshops / consultation-cum-review meetings for handholding and to discuss innovative ideas for NEP implementation from time to time. Implementation of NEP 2020 was one of the agenda items in the 1st National Conference of Chief Secretaries held in June 2022 and 7th Governing Council Meeting of NITI Aayog held in August 2022. A three-day Akhil Bharatiya Shiksha Samagam was organised in July 2022 at Kashi (Varanasi) on implementation of NEP 2020 in the field of higher education. Similarly, Akhil Bharatiya Shiksha Samagam 2023 was organized on 29-30 July 2023 wherein different stakeholders from States/UTs, VCs/Directors/Heads of Universities / Higher Education Institutions, Schools Heads, Skill Institutions, edu-tech, start-ups, innovators, industries, philanthropic organizations participated. Best practices of States / Universities/ Organisations were shared with all the participants for better implementation in their respective areas.
